HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

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Subject: Assigning of charge of the Courts of Principal District & Sessions Judges, Jammu and Srinagar.

ORDER

No.: 1061 of 2021/RG   Dated: 08-11-2021

Consequent upon the appointments of S/Shri (i) Mohan Lal and (ii) Mohd Akram Chowdhary, District Judges (Super Time Scale), presently holding the post of Principal District & Sessions Judge, Jammu and Srinagar respectively, as the Judges of the High Court of Jammu & Kashmir and Ladakh in terms of Government of India, Ministry of Law and Justice (Department of Justice), Notification No. K.13021/01/2020-US.II dated 03rd November, 2021, the additional charge of these Courts is assigned to the following officers, in addition to their own work, till further orders:

S. No.	Name of the Officer	Court of which the charge are assigned:
1.	Shri Kishore Kumar, Additional District & Sessions Judge, Jammu	Principal District & Sessions Judge, Jammu
2.	Mrs. Jeema Bashir, P.O. Fast Track Court, POCSO Cases, Srinagar	Principal District & Sessions Judge, Srinagar

By Order

(Jawad Ahmed)
Registrar General

No: 46540- 60 /RG/GS   Dated: 08- 11-2021
Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr/Mrs Justice _____
   ...... for information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh,
4. Director, J&K Judicial Academy,
5. Member Secretary, J&K Legal Services Authority,
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
   ...... for information.

7. Principal District & Sessions Judges, Jammu & Srinagar,
8. Additional District & Sessions Judge, Jammu
9. PO, Fast Track Court, POCSO Cases, Srinagar
   ...... for information and necessary action.

10. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar for information and with the request to get the same uploaded on the official website of the High Court.
11. In-charge Library, High Court Wing Jammu/Srinagar for information and keeping the record.

Registrar General